

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 2913**  
TO BE ANSWERED ON 12.03.2021

**Anganwadi Centres in Bihar**

2913. SHRI CHIRAG KUMAR PASWAN

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi centres and mini Anganwadi centres operational in Bihar as on date;
- (b) the details of the facilities being provided in these Anganwadi centres and Mini Anganwadi centres;
- (c) the details of the funds utilised on these centres during the last three years, year-wise;
- (d) whether any request has been received by the Union Government for setting up of additional Anganwadi Centres from State Government; and
- (e) if so, the action taken thereon?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As on 30<sup>th</sup> September, 2020, there are 105518 Main and 5950 Mini operational Anganwadi Centres (AWCs) in Bihar.
- (b) The package of following six services is provided under the Anganwadi Services scheme:
  - i. Supplementary Nutrition (SNP)
  - ii. Pre-school Non-formal Education,
  - iii. Nutrition & Health Education,
  - iv. Immunization,
  - v. Health Check-up, and
  - vi. Referral Services

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

(c) Year-wise funds utilized under Anganwadi Services during the last three years in the State of Bihar are as under:

(Rupees in lakh)

<b>Financial Year</b>	<b>SNP</b>	<b>GENERAL</b>
2017-18	59979.55	24204.64
2018-19	74301.2	39823.31
2019-20	77138.36	48225.23

(d) & (e) Recently, a proposal for sanctioning of 18380 AWCs (18,147 Main AWCs and 233 Mini AWCs) has been received from the Government of Bihar. However, 14 lakh AWCs approved by the Government of India under Anganwadi Services have already been sanctioned to States/UTs, including Bihar. Additional needs are met when proposals including UCs are submitted properly and as per norms. Through interactions with State of Bihar including in recently conducted review meetings, implementation related issues such as utilization of funds and need for timely submission of Utilization Certificates (UCs)/Statement of Expenditure (SoEs), etc. have been emphasized upon.

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